

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB)368(ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.10.2017**

**NAME OF THE COMPANY:** M/s. Brys International Pvt. Ltd. Vs. M/s. Dignify Buildtech Pvt. Ltd.

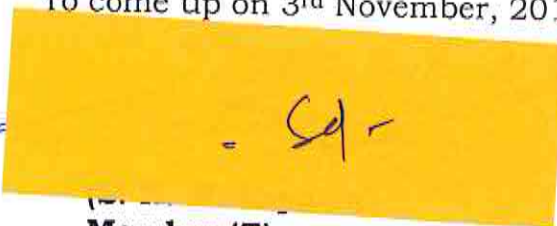
**SECTION OF THE COMPANIES ACT:** 9 of IBC, 2016

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
	For the Petitioner (s) :	Mr. Vaibhav Gaggar, Advocate Mr. Indresh Upadhyay, Advocate Mr. Jayadcep Kaur, Advocate		
	For the Respondent (s) :	Mr. Kunal Sabharwal, Advocate  Ms. Chetana Kandpal, Company Prosecutor for OL Mr. Aabhas Singh, Advocate on behalf of OL		

**ORDER**

Ms. Chetana Kandpal Prosecutor of the Provisional Liquidator has put in her appearance. Let an affidavit be filed with respect to the status of the proceedings and the action, if any, contemplated in this case.

To come up on 3<sup>rd</sup> November, 2017.

  
Member (T)

  
(Ina Malhotra)  
Member (J)

(Lekhraj Singh)